

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3999
(TO BE ANSWERED ON 18.03.2020)

CADRE SERVICE ALLOCATION

3999. SHRI Y. DEVENDRAPPA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government proposes for examination based cadre service allocation to UPSC qualified probationers;
- (b) if so, the details of the present practice in this regard and of divergent plans proposed; and
- (c) whether the new system would pay weightage and thus respect position to the top most posts of civil servants and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Service allocation to the candidates recommended by the Union Public Service Commission (UPSC) on the basis of Civil Services Examination (CSE) is done on the basis of rank in the CSE, preferences of various participating services expressed by them, medical status, eligibility of the candidate and vacancy position in the relevant category at his/her turn. Further, Cadre Allocation to the All India Services (AIS) Officers is done on the basis of rank, preferences for various zones and cadres and vacancy position in the relevant category at his/her turn as per the Cadre Allocation Policy applicable for the CSE Year.

(c): Does not arise
